



Central Administrative Tribunal Jammu Bench, Jammu

Hearing through video conferencing

O.A. No.061/00181/2020

Thursday, this the 6th day of July, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

1. Shahnawaz Butt age 52 years
S/o Lt. Sh. Abdullah Butt
R/o Bhaderwah
2. Amar Singh Rathore, age 46 years
S/o Sh. Janak Singh Rathore
R/o Bhaderwah
3. Imtiaz Ahmed Kelu age 54 years
S/o Lt. Ab. Gani,
R/o Bhaderwah
4. Mukhtar Ahmed age 48 years
S/o Lt. Gh. Nabi,
R/o Bhaderwah
5. Nawaz Ahmed Khateeb age 46 years
S/o Lt. Gh. Nabi Khateeb
R/o Bhaderwah
6. Sanjay Kotwal age 56 years
S/o Lt. R.L. Kotwal
R/o Bhaderwah
7. Kuldeep Kumar age 42 years
S/o Lt. Mansa Ram
R/o Bhaderwah
8. Abhinesh Rana age 51 years
S/o Lt. Sh. Krishan Lal
R/o Bhaderwah
9. Pummy Kumar age 45 years
S/o Lt. Sh. Ishwer Lal
R/o Bhaderwah
10. Yashwant Singh age 50 years
S/o Sh. Swami Raj
R/o Bhalla

11. Arshad Hussain Dar age 50 years
S/o Sh. Atta Mohd. Dar
R/o Bhaderwah
 12. Ranjeet Singh age 50 years
S/o Sh. Hans Raj
R/o Bhaderwah
 13. Sanjay Kumar age 48 years
S/o Sh. Nek Chand Kotwal
R/o Bhaderwah
 14. Pyar Singh Kotwal age 54 years
S/o Sh. Bishamber Lal
R/o Village Dugga Chinta, Bhaderwah
 15. Ishtiaq Ahmed Bhat age 48 years
S/o Sh. Shamus-ud-din r
R/o Bhaderwah
 16. Fareed Ahmed Wani age 51 years
S/o Sh. Ghulam Ahmed Wani
R/o Bhaderwah
 17. Ashfaq Ahmed Beg 46 years
S/o Sh. Ali Mohd. Beg
R/o Bhaderwah
- ...Applicants

(Through Mr. Ashwani Sharma, Advocate)

Versus

1. Union Territory of Jammu and Kashmir
Through Principal Secretary to Government
Power Development Department
Jammu & Kashmir, Civil Secretariat, Jammu
 2. The Managing Director,
J&K Power Development Corporation Ltd.
(PDCL), Jammu
 3. The Chief Engineer
J&K Power Development Corporation Ltd.
(PDCL), Jammu
 4. Executive Engineer, STD, Doda
 5. Executive Engineer, EM&RE, Doda
 6. Executive Engineer, EM&RE, Batote
- ...Respondents

(Through Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)**Dr. Bhagwan Sahai, Member (A):**

1. Heard today applicants' counsel Mr. Ashwani Sharma and Mr. Amit Gupta, Additional Advocate General, on behalf of respondents.
2. Registry to allot number to this OA and MA filed by the applicants.
3. Shahnawaz Butt and 16 others have filed this OA on 26.06.2020 seeking direction to respondents to grant them pre-revised pay scale of Rs. 220-430 with pay revision from time to time after their appointment as Technician – III and adjustment on equivalent posts such as Line Erectors, Electricians, Telephone Operators, etc. and to release their consequential benefits.
4. After arguing for some time, the applicants' counsel submits that on their grievance they have submitted their representation to Chief Engineer, J&K PDCL, Jammu (respondent no.3) on 20.03.2020 but it has not yet been decided and they would be satisfied if this OA is disposed of at this stage with direction to the respondents to consider and decide their pending representation.
5. In view of above submissions of the applicants' counsel, this OA is disposed at the admission stage itself directing respondent no.3 to consider and decide the representation of the applicants dated 20.03.2020 as per provisions of applicable rules, binding instructions and settled position in relevant case laws, decided by the Hon'ble Supreme Court especially on the issue of stale or dead claim. This exercise should be completed by respondent no.3 within 40 days of the receipt of a copy of this order. No costs.

**(Rakesh Sagar Jain)
Member (J)**

**(Dr. Bhagwan Sahai)
Member (A)**